## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

	T.P. No.	Purpose	Section	Name of the Parties
No.			•	M/s. / Mr.
CP 264/15	TP 36/17	Hearing	433 ( e)	Alltronics Vs. SPM India Ltd. & 6 Ors.

SL. NAME (IN CAPITAL)

petitionen

**SIGNATURE** 

NO. & PHONE NUMBER

**REPRESENTATION TO WHOM** 

ANANTHANARAYANA.K.S. 8123876335

C.v. Krishnan 9945276559 Beeroppoi)

## <u>ORDER</u>

Counsel for petitioner is present. Shri C.V.Krishnan Advocate filed vakalath. For R3 for objections if any. Counsel for petitioner is directed to file proof about the service of notice on R1,R2, R4 and R7. List it on 3.10.2017.

MEMBER(J)

MEMBER(T)